

Form.1
List of cases filed in e-filing during the month of May, 2025

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2
List of cases in which e-payment of Court Fee was made during the month of May, 2025

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3
List of cases in which Electronic Service of Process has taken place during the month of May, 2025

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4
List of total number of cases randomly allocated during the month of May, 2025

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--

Form.5							
List of cases in which Hearing in Case Management was held during the month of May, 2025							
Sl.No	Court	District	Case No	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	--	--	--	--	--

Form.6													
Contested Commercial Cases disposed during the month of May, 2025													
Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Special Court for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 9/2025	Air Liquide India Holding Private Limited for petitioner Vs. Rashtriya Ispat Nigam Limited for Respondent	Sri. V. Ravindra Prasad, Advocate for Petitioner Vs. Sri. A. Srinivas, Advocate for Respondent	26.03.2025	Not Applicable	08.05.2025	44 days	Contested	-	-	U/sec. 29 (A) (4) & (5) of Arb. & Con. Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 8/2025	I.V. Subbarao and 4 others for Petitioners Vs. Sri Lakshmi Ramana Infrastructure Pvt. Ltd and another for Respondents	Sri. V. Satish, Advocate for Petitioners Vs. Sri. G. Ramesh Babu, Advocate for Respondents	06.05.2025	Not Applicable	09.05.2025	04 days	Contested	-	-	U/sec. 9 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 12/2025	M/s. Rashtriya Ispat Nigam Limited and another for Petitioners Vs. NIL	Sri. A. Srinivas, Advocate for Petitioner No.1 and Sri B. Kumar Swamy, Advocate for Petitioner No.2 Vs. NIL	08.05.2025	Not Applicable	09.05.2025	02 days	Contested	-	-	U/sec. 29 (A) (4) & (5) of Arb. & Con. Act
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 13/2025	M/s. Adani Vizag Coal Terminal Private Limited for Petitioner Vs. Visakhapatnam Port Trust, Advocate for Respondent	Sri. K. Rama Kireeti, Advocate for Petitioner Vs. Sri. Y. Vijaya Saradhi, Advocate for Respondent	09.05.2025	Not Applicable	09.05.2025	01 day	Contested	-	-	U/sec. 29 (A) (4) & (5) of Arb. & Con. Act

Form.7
Summary of Commercial Cases during the month of May, 2025

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	93	3	2	94
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	140	3	8	135

